

ment of Education) Reservations for and Employment of Scheduled Castes and Scheduled Tribes in the University Grants Commission and admission and other facilities provided to Scheduled Castes and Scheduled Tribes by the Universities.

- (ii) Forty-third Report on the Ministry of Home Affairs Pre-Examination Training Centre, Allahabad.

RAILWAY CONVENTION COMMITTEE

NINTH REPORT

SHRI B. S. MURTHY (Amalapuram) I beg to present the Ninth Report of the Railway Convention Committee on Social Burdens on Indian Railways

12.05 hrs.

ELECTION TO COMMITTEES

- (ii) NATIONAL SHIPPING BOARD

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H M TRIVEDI): Sir, with your permission, on behalf of Dr G S Dhilon, I beg to move.

"That in pursuance of sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves, to be members of the National Shipping Board with effect from the date it is reconstituted."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the Members of this House do proceed to elect in such manner as the Speaker may direct, four Members from among themselves, to be members of the National Shipping Board with effect from the date it is reconstituted."

*The motion was adopted.*

EMPLOYEES' STATE INSURANCE CORPORATION

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): Sir, I beg to move:

"That in pursuance of section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1950, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Employees' State Insurance Corporation."

MR. SPEAKER The question is:

"That in pursuance of section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1950, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Employees' State Insurance Corporation."

*The motion was adopted.*

12.06 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

MR. SPEAKER. The House will now take up further consideration of the following motion moved by Shri Dinesh Chandra Goswami and seconded by Shri Shankar Dayal Singh on the 8th January, 1976, namely:

"That an Address be presented to the President in the following terms:—

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 5th January, 1976."

Shri K. Lakkappa will continue his speech. He has taken 9 minutes 25